

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2446**

TO BE ANSWERED ON THE 03RD DECEMBER, 2019/AGRAHAYANA 12, 1941 (SAKA)

INTEGRATED CHECK POSTS

2446. SHRIMATI MAHUA MOITRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the status on increasing the number of Integrated Check Posts between the State of West Bengal and Bangladesh along with the progress on each of those projects; and

(b) the status of signing the agreement for free movement of trucks between India and Bangladesh to further effective and efficient trade between the countries?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Government of India has operationalized one Integrated Check Post (ICP) at Petrapole in West Bengal along Indo-Bangladesh Border on 12th February, 2016. Subsequently, on 17th December, 2018, 'in principle' approval was accorded, *inter-alia* for acquisition of land and preparation of Detailed Engineering Report (DER) for development of ICPs at 05 (five) locations viz; (i) Ghojadanga, (ii) Changrabandha, (iii) Fulbari, (iv) Mahadipur and (v) Hili, along the Indo-Bangladesh Border in West Bengal. Government of West Bengal has constituted a team headed by Special Secretary, Department of Home & Hill Affairs, to assess the availability of land for these 5 ICPs.

(b): The Motor Vehicle Agreement between Bhutan, Bangladesh, India and Nepal was signed in June 2015, for seamless movement of vehicles across borders.